

HIGH COURT FOR THE STATE OF TELANGANA: : HYDERABAD

NOTIFICATION

Sub:Information regarding the provisional selection of the next meritorious candiadte for the post of Stenographer Grade - III due to non-willing of the meritorious candidate, who provisionally selected for the said post in the Judicial District of Rangareddy, vide Notification in R.O.C.No.1/2022-RC, dated 10-03-2023.

- Ref:1)**Notification R.O.C.No.1/2022-RC, dated 03.03.2022 issued by the High Court for the State of Telangana, inviting applications for recruitment to the posts under direct recruitment in the Telangana Judicial Ministerial Service.
- 2)**High Court's Notification R.O.C.No.1/2022-RC, dt.10-03-2023, declaring the hall ticket number of the provisionally selected candidates for appointment to the post of Stenographer Grade - III.

It is to inform that in the notification No.1/2022-RC, dated 10-03-2023, the High Court declared the hall ticket numbers of the provisionally selected candidates for appointment to the post of Stenographer Grade - III under the Telangana Judicial Ministerial Service. However, one provisionally selected candidate to the post in the Unit of the Principal District Judge, Rangareddy, has submitted a representation requesting to cancel his provisional selection to the post as he is unable to join in the said post on personal grounds. Hence, the High Court provisionally selected the next meritorious candidate with the following hall ticket number for appointment to the post of Stenographer Grade - III, as detailed below:

Name of the Judicial District	Name of the post	Hall Ticket number of the provisinally selected candiddte, who is not willing to join in the said post	Hall Ticket number of the next meritorious candidate provisionally selected for appointment to the post of Stenographer Grade - III
Rangareddy	Stenographer Garde - III	220110184	220110452

**Date:-12-04-2023,
Place:Hyderabad.**

DR 12/4/2023
REGISTRAR (RECRUITMENT)